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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/198/IB/2018
NAME OF THE PETITIONER(S) : UNIVERSAL SOLUTIONS OF AMERICA LLC
NAME OF THE RESPONDENT(S) : THE TRAVANCORE CEMENTS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For the Applicant

Adv. Rishi RAJENDRAN



ORDER

Counsel for the applicant present. No representation on behalf of the respondent. The matter is adjourned for hearing submissions by both the parties for passing appropriate orders. Counsel for the applicant is directed to inform the next date of hearing to the respondent. Put up on 26.07.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc/sr